

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2760
TO BE ANSWERED ON 01.12.2016

NRDWP

†2760. **SHRI ANOOP MISHRA :**
SHRI ARVINDSAWANT :
SHRIMATI REKHA VERMA :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the amount sanctioned, allocated and utilised under National Rural Drinking Water Programme (NRDWP) during each of the last three years and the current year, State-wise;
- (b) the new areas proposed to be included under NRDWP during the said period, State-wise;
- (c) the details of the projects/schemes sanctioned/proposed to be sanctioned for various States including Maharashtra and Uttar Pradesh during the said period and if so, the details thereof;
- (d) whether the Government has assisted Gram Panchayats and trained the persons under the Water Quality Monitoring and Surveillance component of NRDWP; and
- (e) if so, the details thereof including the funds provided for the purpose and the number of persons trained during the said period?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The State-wise details of fund allocated, released and expenditure under National Rural Drinking Water Programme (NRDWP) during last three years and current year is at **Annexure-I**.
- (b) There is no proposal in the Ministry regarding new areas to be included under NRDWP.
- (c) Under NRDWP, the execution of rural drinking water supply is done by the States. The rural drinking water supplies to be taken up are approved by the State Level Scheme Sanctioning Committee (SLSSC). The States do not send their schemes to the Ministry for approval. However, as reported by States on Integrated Management Information System (IMIS) of this Ministry, details of ongoing schemes in various States including Maharashtra and Uttar Pradesh is at **Annexure-II**.
- (d) & (e) Under the National Rural Drinking Water Programme (NRDWP), 3% funds are earmarked for Water Quality Monitoring and Surveillance (WQMS) which include water quality testing in laboratories, testing of water in Gram Panchayats using field test kits and bacteriological vials. Further 5% NRDWP Support funds are earmarked for administrative expenses, IEC, capacity building, R&D, Management Information System and Monitoring & Evaluation. The number of grass root persons trained in Gram Panchayats during the last three years and current financial year as reported by the States into the online Integrated Management Information System of the Ministry is at **Annexure-III**. Funds provided for this training could be met out of the WQMS and Support sub-heads of overall NRDWP funds provided to the States which is given at Annexure-I.

Annexure referred to in part (a) of Lok Sabha Unstarred Q. No. 2760 due for reply on 01.12.2016

Status of Allocation, Release and Expenditure under NRDWP during last 3 years and current year, amount in Rs. crore

State	2013-14			2014-15			2015-16			2016-17 as on 27.11.2016		
	Alloc.	Release	Exp.	Alloc.	Release	Exp.	Alloc.	Release	Exp.	Alloc.	Release	Exp.
A&N Islands	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0
Andhra Pradesh	635.44	631.52	662.4	364.3	377.78	427.08	156.69	170.05	190.60	147.68	73.27	73.43
Arunachal Pradesh	201.23	237.32	230.97	64.21	109.83	119.5	58.08	65.4	66.23	63.59	49.79	42.02
Assam	470	524.97	635.18	501.1	585.32	586.88	261.73	284.11	216.20	227.84	107.28	77.63
Bihar	432.38	348.94	307.43	441.07	399.11	381.9	229.6	202.73	295.38	217.08	94.77	162.58
Chhattisgarh	136.13	135.2	172.38	159.08	150.74	173.08	63.69	60.83	64.64	65.83	32.44	26.38
Goa	5.5	0	2.22	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35
Gujarat	533.73	515.07	627.95	509.48	405.58	491.44	230.67	238.91	274.78	238.12	118.37	118.45
Haryana	229.46	229.52	301.15	213.04	277.98	228.82	97.65	122.65	150.74	107.31	53.45	47.69
Himachal Pradesh	138.51	130.81	153.33	131.84	120.89	120.18	59.58	64.38	69.88	67.58	32.44	32.21
J&K	462.43	414.82	499.79	441.33	474.41	458.03	199.4	192.12	222.16	227.5	113.73	83.85
Jharkhand	172.85	253.28	277.96	169.86	175.18	206.88	126.85	132.09	133.7	86.99	77.17	55.37
Karnataka	868.76	897.29	928.81	605.38	563.91	622.37	307.62	278.08	366.68	298.92	137.38	153.07
Kerala	155.58	212.04	265.1	115.59	124.1	131.86	52.78	48.05	64.45	58.23	28.02	27.55
Madhya Pradesh	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	387.62	200.28	136.7	94.31
Maharashtra	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	584	346.16	165.59	204.69
Manipur	58.75	55.3	57.17	90.35	88.54	92.25	28.98	27.92	43.44	26.42	14.44	18.66
Meghalaya	92.18	103.4	114.81	44.61	69.5	81.02	30.52	31.24	30.92	34.35	17.16	23.37
Mizoram	38.41	44.89	33.37	42.43	34.5	39.81	17.71	17.32	23.16	18.38	9.19	8.38
Nagaland	56.66	61.07	52.38	103.19	101.44	86.45	35.27	38.53	61.90	22.7	11.33	4
Odisha	227.35	317.07	288.08	205.69	230.67	257.29	96.9	103.19	150.64	105.1	96.84	34.72
Puducherry	1.59	0.06	0	1.62	0	0	0.72	0	0	0.83	0.29	0
Punjab	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	19.53	37.47
Rajasthan	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	547.18	526.75	480.21	609.59	289.2	206.93
Sikkim	16.88	26.56	71.25	30.38	31.7	32.03	10.64	12.05	12.49	7.63	3.81	2.74
Tamil Nadu	273.63	387.11	527.57	367.36	382.46	432.39	137.5	182.35	164.85	126.72	62.16	67.54
Telangana	-	-	-	200.65	212.24	189.25	88.77	97.71	106.42	89.44	83.69	48.99
Tripura	59.29	89.93	94.19	62.06	68.31	64.81	28.08	31.68	39.97	26.6	23.83	12.62
Uttar Pradesh	923.18	804.92	858.5	962.43	1073.22	1146.18	477.69	490.31	690.46	403.27	228.4	171.19
Uttarakhand	145.58	87.61	138.59	135.01	111.48	152.94	63.57	60.06	98.91	69.99	48.62	42.85
West Bengal	490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	199.27	104.08	103.99
Total	9348.40	9640.28	10931.8	8869.64	9191.22	9782.51	4175.71	4264.58	5315.75	4135.40*	2234.38	1986.03

*Allocation during 2016-17 under NRDWP is Rs. 5000 crores out of which Rs.433.10 Crore is for Management Devolution Index to be distributed to States in January, 2017 after the study, Rs. 250 crore for Externally Aided Projects, Rs. 100 crore for Calamity and Rs. 81.50 crore for Administrative Expenditure.

Annexure-II

Annexure referred to in part (c) of loksabhaUnstarred Q. No. 2760 due for reply on 01.12.2016

S.No.	State	No. of Ongoing Schemes as on 27.11.2016
1	ANDHRA PRADESH	186
2	ARUNACHAL PRADESH	485
3	ASSAM	2508
4	BIHAR	544
5	CHATTISGARH	3232
6	GOA	2
7	GUJARAT	1374
8	HARYANA	337
9	HIMACHAL PRADESH	530
10	JAMMU AND KASHMIR	2008
11	JHARKHAND	2487
12	KARNATAKA	12658
13	KERALA	223
14	MADHYA PRADESH	5948
15	MAHARASHTRA	3641
16	MANIPUR	332
17	MEGHALAYA	988
18	MIZORAM	4
19	NAGALAND	104
20	ODISHA	4853
21	PUDUCHERRY	1
22	PUNJAB	75
23	RAJASTHAN	1354
24	SIKKIM	10
25	TAMIL NADU	33
26	TELANGANA	492
27	TRIPURA	2050
28	UTTAR PRADESH	1041
29	UTTARAKHAND	176
30	WEST BENGAL	915
Total		48591

**Annexure to be referred to in the reply to Lok Sabha Unstarred Question No. 2760 due for
reply on 01.12.2016**

**State-wise number of persons trained in Gram Panchayats under Water Quality Monitoring
and Surveillance of NRDWP during the last three years and current financial year till
24/11/2016**

S.No.	Name of the State/UT	Grass root persons trained in Gram Panchayats			
		2013-14	2014-15	2015-16	2016-17 (till 24/11/2016)
1	ANDAMAN and NICOBAR	1496	1029	0	0
2	ANDHRA PRADESH	28170	13773	2	0
3	ARUNACHAL PRADESH	5324	5551	6970	0
4	ASSAM	112	6729	0	0
5	BIHAR	6035	9574	6287	1158
6	CHANDIGARH	0	0	0	0
7	CHATTISGARH	55488	63458	16314	566
8	DADRA & NAGAR HAVELI	0	0	0	0
9	DAMAN & DIU	0	0	0	0
10	DELHI	0	0	0	0
11	GOA	0	0	0	0
12	GUJARAT	56859	67418	43828	17756
13	HARYANA	59264	55361	53231	14864
14	HIMACHAL PRADESH	6713	13960	10339	4469
15	JAMMU AND KASHMIR	0	7883	0	0
16	JHARKHAND	3578	1920	0	0
17	KARNATAKA	25779	17393	0	0
18	KERALA	1654	188	112	0
19	LAKSHADWEEP	0	0	0	0
20	MADHYA PRADESH	30804	26645	23848	7335
21	MAHARASHTRA	97058	69505	59449	13671
22	MANIPUR	642	1161	1705	335
23	MEGHALAYA	589	5095	5139	95
24	MIZORAM	0	0	0	0
25	NAGALAND	0	0	0	0
26	ODISHA	8951	1144	5561	0
27	PUDUCHERRY	0	0	0	0
28	PUNJAB	8989	8921	11604	4800
29	RAJASTHAN	3898	6166	0	0
30	SIKKIM	157	169	0	0
31	TAMIL NADU	15000	15000	10000	5000
32	TELANGANA	17667	17563	18822	0
33	TRIPURA	5760	5164	5574	0
34	UTTAR PRADESH	68330	29074	43111	31415
35	UTTARAKHAND	6783	7029	6337	0
36	WEST BENGAL	1360	3618	5296	0
	TOTAL	516460	460491	333529	101464